

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 04 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to re-designate the Deputy Registrars (Non-Judicial) of the court {consequent upon superannuation of Sri Ratan Sharan, Deputy Registrar (Non Judicial)}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

Sl. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Rinku Kumar Sinha	Deputy Registrar (Non-Judicial) -I
02.	Sri Raman Bihari Swaroopa	Deputy Registrar (Non-Judicial) -II
03.	Sri Devdutta Sharma (under suspension)	Deputy Registrar (Non-Judicial) -III
04.	Sri Mukund Kumar Verma	Deputy Registrar (Non-Judicial) -IV

Accordingly, the Office Orders issued earlier in above regard stands modified to the above extent only.

**By order of the Court,
Sd/- Mohammad Shakir
Registrar General**

MEMO NO. /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

Copy forwarded to the Office of Registrar General/ Registrar (Establishment) / Registrar (Vigilance) / Registrar (Administration) /c/ the Member Secretary, SCMS/ the C.P.C./ the P.P.S. /c to Hon'ble the Chief Justice/ All the Joint Registrars/ the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner /c....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.

**Sd/- Mohammad Shakir
Registrar General**

MEMO NO. 367 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

Copy forwarded to the Central Project Coordinator, e-Courts Project, High Court of Jharkhand, Ranchi for uploading the same on the website of the court


Registrar General

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 05 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001, Hon'ble the Chief Justice has been pleased to re-designate the Assistant Registrars (Non-Judicial) of the court {consequent upon retirement of Sri Jitendra Jha No. 1, Sri Srikant and Sri Jagat Pal Sahu, all Assistant Registrar (Non-Judicial)}, in order of their seniority, in the manner as mentioned in Column no. 03 of the table below with immediate effect:-

Sl. No.	Name of the Officer	Modified designation of the Officers
01	02	03
01.	Sri Sushil Kumar Mishra	Assistant Registrar (Non-Judicial) -I
02.	Sri Santosh Kumar Agrawal	Assistant Registrar (Non-Judicial) -II
03.	Sri Ratan Kumar	Assistant Registrar (Non-Judicial) -III
04.	Sri Mithilesh Kumar Choudhary	Assistant Registrar (Non-Judicial) -IV
05.	Sri Rajeeva Kumar Singh	Assistant Registrar (Non-Judicial) -V
06.	Sri Sumit Mitra	Assistant Registrar (Non-Judicial) -VI
07.	Sri Rajesh Kumar	Assistant Registrar (Non-Judicial) -VII
08.	Sri Budhanath Baitha	Assistant Registrar (Non-Judicial) -VIII
09.	Sri Manindra Kumar Pandey	Assistant Registrar (Non-Judicial) -IX
10.	Sri Dhananjay Kumar Shashi	Assistant Registrar (Non-Judicial) -X
11.	Sri Kamlesh Kumar Sinha	Assistant Registrar (Non-Judicial) -XI
12.	Sri Sudarshan Aind	Assistant Registrar (Non-Judicial) -XII
13.	Sri Braj Kishore Prasad	Assistant Registrar (Non-Judicial) -XIII
14.	Sri Sudhir Prasad	Assistant Registrar (Non-Judicial) -XIV
15.	Sri Tej Pratap Shukla	Assistant Registrar (Non-Judicial) -XV
16.	Sri Indrajeet Kumar Sinha	Assistant Registrar (Non-Judicial) -XVI
17.	Sri Santosh Kumar No.1	Assistant Registrar (Non-Judicial) -XVII
18.	Sri Pramod Kumar Ojha	Assistant Registrar (Non-Judicial) -XVIII
19.	Sri Dilip Kumar Verma	Assistant Registrar (Non-Judicial) -XIX
20.	Sri Piyush Kanti Bhattacharya	Assistant Registrar (Non-Judicial) -XX
21.	Sri Damodar Dutta	Assistant Registrar (Non-Judicial) -XXI
22.	Sri Harindra Prasad Sahu	Assistant Registrar (Non-Judicial) -XXII
23.	Sri Syed Kalimuddin	Assistant Registrar (Non-Judicial) -XXIII
24.	Sri Ram Pravesh Singh	Assistant Registrar (Non-Judicial) -XXIV
25.	Sri Ajay Kumar Singh	Assistant Registrar (Non-Judicial) -XXV
26.	Sri Ashish Kumar Singh	Assistant Registrar (Non-Judicial) -XXVI
27.	Sri Amar Nath Bhagat	Assistant Registrar (Non-Judicial) -XXVII
28.	Sri Bhavendra Jha	Assistant Registrar (Non-Judicial) -XXVIII
29.	Sri Binod Ranjan	Assistant Registrar (Non-Judicial) -XXIX
30.	Sri Sandeep Sharan	Assistant Registrar (Non-Judicial) -XXX
31.	Sri Bikash Kumar Bhakat	Assistant Registrar (Non-Judicial) -XXXI
32.	Sri Rajnish Bhardwaj	Assistant Registrar (Non-Judicial) -XXXII
33.	Smt. Jayati Sinha	Assistant Registrar (Non-Judicial) -XXXIII
34.	Sri Binay Kumar	Assistant Registrar (Non-Judicial) -XXXIV
35.	Sri Jacob Samuel	Assistant Registrar (Non-Judicial) -XXXV
36.	Sri Sanjay Kumar No. 1	Assistant Registrar (Non-Judicial) -XXXVI
37.	Sri Ajit Kumar Mishra	Assistant Registrar (Non-Judicial) -XXXVII
38.	Sri Sachin Sahay	Assistant Registrar (Non-Judicial) -XXXVIII
39.	Smt. Rupa Xalxo	Assistant Registrar (Non-Judicial) -XXXIX
40.	Md. Fahimuddin Ahmed	Assistant Registrar (Non-Judicial) -XL
41.	Sri Sanjeev Kumar	Assistant Registrar (Non-Judicial) -XLI
42.	Sri Kumar Rajesh	Assistant Registrar (Non-Judicial) -XLII
43.	Sri Ashok Kumar	Assistant Registrar (Non-Judicial) -XLIII
44.	Sri Satish Kumar	Assistant Registrar (Non-Judicial) -XLIV
45.	Sri Abinash Kumar	Assistant Registrar (Non-Judicial) -XLV

46.	Sri Emmanuel Praveen Minz	Assistant Registrar (Non-Judicial) –XLVI
47.	Sri Mukunda Pandit	Assistant Registrar (Non-Judicial) – XLVII
48.	Sri Pawan Kumar Deo	Assistant Registrar (Non-Judicial) – XLVIII
49.	Sri Dhiraj Kumar	Assistant Registrar (Non-Judicial) – XLIX
50.	Sri Sanjeev Kumar Jha	Assistant Registrar (Non-Judicial) – L
51.	Sri Kamdev Paswan	Assistant Registrar (Non-Judicial) – LI
52.	Sri Shashi Bhushan	Assistant Registrar (Non-Judicial) – LII
53.	Sri Ravish Roshan	Assistant Registrar (Non-Judicial) – LIII

Accordingly, the Office Orders issued earlier in above regard stands modified to the above extent only.

By order of the Court,
Sd/- Mohammad Shakir
Registrar General

MEMO NO. _____ /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

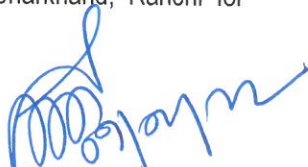
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Sd/- Mohammad Shakir
Registrar General

MEMO NO. 369 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

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Registrar General

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 06 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Deputy Registrar (Non-Judicial) as mentioned against his name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Raman Bihari Swaroopa, Deputy Registrar — II	<ol style="list-style-type: none">1. Allotment & repair of Quarters/ maintaince of the Court building & Residences.2. RTI Cell3. Vigilance Cell of Subordinate Court's Staff.4. Legal Assistants5. Inspection of Records and Enquiry Cell6. Defect Removal Section7. Rules & Statistical Section and Inspection Cell.8. Legal Cell-cum-Chief Justice Conference Section.9. Admn. (Stationery) Department.10. Admn. Misc. Section and Vigilance Cell of Subordinate Courts Staff.11. EPABX and FAX. <p style="text-align: center;">Besides, he will sanction Casual Leave of Class II Officers & Staff posted in the aforesaid Departments/Sections as well as Vigilance Cell of this Court.</p>	--

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

**By order of the Court,
Sd/- Mohammad Shakir
Registrar General**

MEMO NO. /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

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**Sd/- Mohammad Shakir
Registrar General**

MEMO NO. 371 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

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Registrar General

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 07 /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrar (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officer	New allocation/ assignment	Remarks
01	02	03	04
1.	Sri Rajnish Bhardwaj, Assistant Registrar — XXXII	Criminals Section (B.A./ A.B.A. Section)	He will work along with Sri Sandeep Sharan, A.R.-XXX
2.	Smt. Jayati Sinha Assistant Registrar — XXXIII	Record Room Additional charge of Splitting of Records (Civil and Criminal), Shredding and Auctioning of Shredded Papers	--

Besides above, the concerned Assistant Registrar (Non-Judicial) will also look after the duty with regard to reading each and every Order/ Judgement passed by the Hon'ble Court and will take steps for its compliance pertaining to their concerned section.

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

**By order of the Court,
Sd/- Mohammad Shakir
Registrar General**

MEMO NO. /APPTT.

RANCHI DATED THE 09TH FEBRUARY, 2022

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**Sd/- Mohammad Shakir
Registrar General**

MEMO NO. 373 /APPTT.

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Registrar General